

4325/92 in Gazette of India dated the 31st March, 1994.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-6928/94].

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government of the working of the Shipping Corporation of India Limited, Bombay, for the year 1993-94.

(ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1993-94 alongwith Audited Accounts and comments of the comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6929/94].

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Dock Labour Board, for the year 1993-94.

[Placed in Library. See No. LT-6930/94].

**M.P.s. Local Area Development Scheme—Guidelines**

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR CAMANG): Sir I beg to lay on the Table a copy of the M.P.s. Local Area Development Scheme—Guidelines (Hindi and English versions).

[Placed in Library. See No. LT-6931/94].

**Manufacture, Storage and Import of Hazardous Chemicals (Amendment) Rules, 1994; Annual Report and Review of the working of wildlife Institute of India, Dehradun for 1993-94, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Sir, on behalf of Shri Kamal Nath, I beg to lay on the Table:—

- (1) A copy of the Manufacture, Storage and Import of Hazardous Chemicals (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. S.O. 2882 in Gazette of India dated the 22nd October, 1994 under section 26 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. LT-6932/94].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Wild Life Institute of India, Dehradun, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wild Life Institute of India, Dehradun, for the year 1993-94.

[Placed in Library. See No. LT-6933/94].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Madras, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Animal Welfare Board of India, Madras, for the year 1993-94.

[Placed in Library. See No. LT-6934/94].

**Annual Reports and Reviews on the working of Man Made Textiles Research Association, Surat for 1993-94; Silk and Art Silk Mills Research Association, Bombay for 1993-94, etc.**

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): Sir, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Man Made Textiles Research Association, Surat, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review by the Government of the working of the Man Made Textiles Research Association, Surat, for the year 1993-94.

[Placed in Library. See No. LT-6935/94].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Art Silk Mills Research Association, Bombay, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Silk and Art Silk Mills Research Association, Bombay, for the year 1993-94.

[Placed in Library. See No. LT-6936/94].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Bombay, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Bombay, for the year 1993-94.

[Placed in Library. See No. LT-6937/94].

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association Thane, for the year 1993-94.

[Placed in Library. See No. LT-6938/94].

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Bombay, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Bombay, for the year 1993-94.

[Placed in Library. See No. LT-6939/94].

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society, Limited, Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society, Limited, Delhi, for the year 1993-94.

[Placed in Library. See No. LT-6940/94].

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 1993-94.

[Placed in Library. See No. LT-6941/94].

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Madras, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handloom Export Promotion Council, Madras, for the year 1993-94. [Placed in Library. See No. LT-6942/94]
- (9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government of the working of the National Textile Corporation Limited, New Delhi, for the year 1992-93.
- (ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 1992-93 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6948/94]
- (b) (i) Review by the Government of the working of the Cotton Corporation of India Limited, Bombay, for the year 1993-94.
- (ii) Annual Report of the Cotton Corporation of India Limited, Bombay, for the year 1993-94

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6944/94]

- (c) (i) Review by the Government of the working of the National Handloom Development Corporation Limited, Lucknow, for the year 1993-94.
- (ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) of item (9) above. [Placed in Library. See No. LT-6945/94]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, Delhi for the year 1993-94. [Placed in Library. See No. LT-6946/94]

**The Coconut Development Board (Hindi Officer) Recruitment Regulations, 1993**

**Annual Report and Review on the working of Karnataka Cashew Development Corporation Limited, Mangalore for 1990-91, 1991-92 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Sir, beg to lay on the Table:—

- (1) A copy of the Coconut Development Board (Hindi Officer) Recruitment Regulations, 1993 (Hindi and English versions) published in Notification No. G.S.R. 706(E) in Gazette of India dated the 12th November, 1993 under sub-section (3) of section 20 of the Coconut Development Board Act, 1979.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6947/94]
- (3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the 1990-91.
- (ii) Annual Report (Hindi and English versions) of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1990-91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon [Placed in Library See No. LT-6948/94]